

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

111. I.A. 1243/2024 (60(5))

I.A. 1400/2024 (60(5))

In

C.P. (IB)-2469(MB)/2018)

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.07.2024**

NAME OF THE PARTIES: UCO Bank
VS
PMT Machines Limited.

Appearance

For R.P. : Adv. Mitali Bhatt a/w Adv. Priyanka Jadav, Ayush
Ranjani i/b AKR Legal

For Respondent No. 2 to 4 : Adv. Suideepa Bhattacharyya a/w Adv.
Arunima Phadke i/b Cyril Amarchand Mangaldas.

SECTION 07 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1243/2024 (60(5))

Learned counsel for the Applicant submits that rejoinder affidavit has been filed, however, all the respondents have stated that they have not received the copy of the rejoinder affidavit. Let the rejoinder affidavit be served on all the respondents once again.

I.A. 1400/2024 (60(5))

Learned counsel for the Resolution Professional submits that reply has not been received.

Learned counsel for the UCO Bank submits that reply has been filed yesterday and the same is under scrutiny. A copy of the reply be served on the counsel for the R.P.

List both the I.As. on **22.08.2024**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)
---Arif---

Sd-

LAKSHMI GURUNG
Member (Judicial)